

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)No...../2015
(CC No(s).19880/2015)

(Arising out of impugned final judgment and order dated 16/01/2014
in WC No.24120/2013 passed by the High Court Of Judicature at
Allahabad)

M/S. TAJ PAPER PVT. LTD. AND ORS.

Petitioner(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

(With appln.(s) for c/delay in filing SLP and c/delay in refiling
SLP and office report)

Date : 16/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Mr. Rohit Sthalekar,Adv.
 Mr. Avi Tandon,Adv.
 For Mr. T. Mahipal,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

To be heard along with Civil Appeal No.8255 of 2014.

List the matters on 4th December, 2015 for grant of
interim relief.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar